GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3779
ANSWERED ON:25.08.2011
IMPORT OF FERTILIZERS
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the import of fertilizers is likely to increase to meet its requirement in the country;
- (b) if so, the names of the fertilizers and its quantity proposed to be imported during 2011-12 alongwith their quantum;
- (c) the additional subsidy that would be needed on account of their imports;
- (d) whether a number of applications are pending before the Government for setting up of new fertilizer projects; and
- (e) if so, the details thereof and the time by which these are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) & (b): Urea is the only fertilizer under statutory price control and it is imported for direct agriculture use on Government account to bridge the gap between assessed demand and indigenous production. Besides this, Government is also importing approximately 2 million MT of granular urea per annum from Oman India Fertiliser Company (OMIFCO), Sur, Oman under Long Term Urea Off Take Agreement (UOTA) between GOI & OMIFCO. Department of Fertilizers reviews demand supply position during each crop season i.e. Kharif & Rabi and decides the quantity of urea imports based on the gap. Fertilizers other than Urea are imported under Open General Licence (OGL). Companies import these fertilizers as per their commercial judgment. However, Government is closely monitoring the availability of all major fertilizers to ensure adequate & timely availability of these fertilizers. Government is paying subsidy on imported P&K fertilizers like DAP, MAP, TSP, MOP and various grades of complex fertilizers under Nutrient Based Subsidy Scheme.
- (c): Government is making adequate allocation of funds in the Budget for payment of subsidy on fertilizers. The fund position is reviewed and necessary adjustments are made at the time of preparation of Revised Estimates every year.
- (d) & (e): The companies are free to take their own decision to set up new Greenfield projects. Approval of Government to set up new urea projects is not required. The following companies have intent to set up new Greenfield projects:-
- i) M/s Matix Fertilizers and Chemicals Limited, West Bengal
- ii) M/s Duncan Industries Limited, Kanpur/JP Group
- iii) GSFC Dahej
- iv) Oswal Chemicals & Fertilizers Limited
- v) IFFCO Nellore Fertilizers Project